

ITEM NO.802

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5770/2025

[Arising out of impugned final judgment and order dated 12-12-2022 in CRA No. 5669/2018 passed by the High Court of Judicature at Allahabad]

NASIR @GUDDU

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 19-05-2025 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Ms. Dipti Saluja, Adv.

Mr. Prem Malhotra, AOR

For Respondent(s) :

Dr. Vijendra Singh, AOR

Mr. Kumar Abhinandan, Adv.

UPON being mentioned, the Court made the following
O R D E R

As prayed, list this matter on 16.07.2025.

(DEEPAK SINGH)

ASTT. REGISTRAR-cum-PS

(ANU BHALLA)

COURT MASTER (NSH)